

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 66 OF 2016
APPEAL NO. 67 OF 2016
APPEAL NO. 74 OF 2016 & IA NO. 183 OF 2016 AND
APPEAL NO. 75 OF 2016 & IA NO. 184 OF 2016**

Dated: 10th July, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**APPEAL NO. 66 OF 2016 AND
APPEAL NO. 67 OF 2016**

**M/s Gill Acqua Hydro Power Generation Co. Pvt. Appellant(s)
Ltd.**

Vs.

Punjab State Power Corporation Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Majid Durani

Counsel for the Respondent(s) : Ms. Neha Garg for
Mr. Anand K. Ganesan for R-1

Mr. Arjun Grover for R-2

**APPEAL NO. 74 OF 2016 & IA NO. 183 OF 2016 AND
APPEAL NO. 75 OF 2016 & IA NO. 184 OF 2016**

**Punjab State Power Corporation Ltd. Appellant(s)
Vs.**

**M/s Gill Acqua Hydro Power Generation Co. Pvt. Ltd. Respondent(s)
& Ors.**

Counsel for the Appellant(s) : Ms. Neha Garg for

Mr. Anand K. Ganesan

Counsel for the Respondent(s) :

Mr. Majid Durani
Mr. Abhishek Raj for R-1

Mr. Aditya Grover for PEDDA

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **23.10.2018.**

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member

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